

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2721
ANSWERED ON:26.08.2013
SPYING CASES IN NAVY
Kumar Shri P.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Indian Navy has suspended many of its officers for leaking information on Facebook recently;
- (b) if so, the details thereof;
- (c) whether the Government has asked the Navy to take stringent action against such officers;and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d) In September 2011, a case came to light wherein four naval officers were found blameworthy for unauthorised sharing of information through personal e-mail accounts. The Government directed Naval Headquarters (NHQ) to take strict and exemplary action in this case. Three officers were dismissed from service in May 2013 in accordance with naval provisions.